MINUTES OF THE 45th MEETING OF THE AUTHORITY

held on April 28, 2006 at 03.00 p.m. in the Office of the IRDA at 3rd Floor, Parishram Bhavan, Basheer Bagh, Hyderabad.

Present: Chairman Shri C. S. Rao

MemberShri C. R. MuralidharanMemberShri K K SrinivasanMemberShri Ashok ChawlaMemberShri T N Manoharan

Also present: Executive Director Shri K. Subrahmanyam

Executive Director Shri P C James
Executive Director Smt V. Vedakumari
Consultant & Special Officer Shri M M Siddiqui
Consultant & Special Officer Shri Kunnel Prem

Chairman extended a warm welcome to all those who were present. Leave of absence was granted to Part-time members Shri Vijay Mahajan, Managing Direcotor, Bhartiya Samruddhi Finance Limited and Shri Gautam Hari Singhania, CMD, Raymonds Limited.

Item # 1: Confirmation of Minutes of the 44th Meeting of the Authority held on March 23, 2006.

The meeting then took up for consideration the confirmation of Minutes of the 44th Meeting of the Authority held on March 23, 2006.

Since the Minutes were in order it decided to confirm the Minutes.

Resolution No: 45:1

Authority resolves to confirm the Minutes of the 44th meeting of the Authority held on March 23, 2006.

Item # 2: Action Taken Report on the Minutes of 44th Meeting of the

Authority held on March 23, 2006.

The Authority took note of the Action Taken Report

Item # 4: Performance of insurance industry in the financial year 2005-06

(upto February, 2006)

The Authority took note of the Performance of insurance industry in the financial

year 2005-06 (upto February, 2006).

Item # 5: Any other Item with the permission of Chair.

The Authority was appraised of the acute paucity of Actuaries in the industry.

The difficulties faced in filling up the post of Member (Actuary) were discussed.

It was proposed to utilize the services of Shri P A Balasubramanian as

Consultant (Actuary) for six more months with effect from 1st June, 2006 on the

same terms and conditions as before.

Resolution No: 45 : 5

IRDA resolves to appoint Shri P A Balasubramanian as Consultant (Actuary) for

six more months with effect from 1st June, 2006 on the same terms and

conditions as before.

(C S Rao) Chairman

2